

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SITTING AT NEW DELHI**

**ORIGINAL APPLICATION NO. 92/2023**

**IN THE MATTER OF:**

**NEEL MANI**

.....APPLICANT

**VS**

**MUNICIPAL CORPORATION  
OF DELHI & ORS**

..... RESPONDENTS

**I N D E X**

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1.	Status report on behalf of Respondent, Municipal Corporation of Delhi.		
2.	Annexure R-1: Copy of The letter dt. 28.08.2023.		
3.	Annexure R-2: photographs of the FCTS.		

RESPONDENT, MCD

THROUGH

PLACE: NEW DELHI  
DATE

PUJA KALRA  
ADVOCATE FOR RESPONDENT  
431, HIGH COURT CHAMBERS  
HIGH COURT OF DELHI.  
MOBILE NO. 9312839323

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IN THE MATTER OF:

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.....APPLICANT

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MUNICIPAL CORPORATION  
OF DELHI & ORS

..... RESPONDENTS

STATUS REPORT ON BEHALF OF MUNICIPAL CORPORATION  
OF DELHI IN RESPECT OF DHALAO AT MILITARY ROAD, BAPA  
NAGAR SIDE, KAROL BAGH, DELHI 10005

1. That the present status report is being filed by the respondent Corporation in compliance of the order dt. 14.07.2023 passed by the Hon'ble Tribunal in the subject matter.
2. That the answering respondent has implemented a door to door collection of Municipal Solid Waste from the area falling under its jurisdiction. The MSW collected from door to door is taken to nearby Dhalaos for further transportation to landfill site. In order to carry out the whole process efficiently, the dhalaos are being replaced with FCTS i.e. fixed compactor transportation stations.

3. That the work of door to door collection and handling of MSW in the karol Bagh Zone is being operated and maintained by M/s Metro Waste Handling Pvt.Ltd on behalf of Municipal Corporation of Delhi.
4. That a dhalao at Military Road Bapa Nagar side, Karol Bagh, Delhi is in existing since a long period. However, this Dhalao is in the middle of densely populated area and also has high load of garbage. Therefore, a decision was taken to find a suitable place to shift or start a new dhalao in the vicinity. Thus a land of size 10 mtr x 20 mtr for dhalo near CNG filling Station-II at Ram Sarup Vidyarthi Marg, Karol Bagh was provided by CPWD.
5. That the answering respondent has constructed and installed a FCTS at near CNG filling Station-II at Ram Sarup Vidyarthi Marg, Karol Bagh on the land provided by CPWD which is fully operational.
6. That a joint inspection on 21.08.2023 by a Team comprising of officials of DPCC and MCD of Dhalao at Military Road Bapa Nagar side, Karol Bagh, Delhi was conducted. During inspection the officials of answering respondents informed that the Dhalao at Military Road Bapa Nagar side, Karol Bagh, Delhi will be closed

within a month and Municipal Solid Waste will be sent to FCTS ( Fixed Compactor Transfer Station) located near Anand Parbat, adjacent to Military road.

7. That letter vide No. EE(DEMS)/KBZ/2023-24/52 dt. 28.08.2023 has already been issued to M/s Metro Waste Handling Pvt. Ltd to close the the Dhalao at Military Road Bapa Nagar side, Karol Bagh, Delhi immediately. The Copy of the letter is annexed herewith as **Annexure R-1**.
8. The photographs of the FCTS located near Anand Parbat, adjacent to Military road. are annexed herewith as **Annexure R-2**.

That the status report may be taken on record.



(INDRAMANI RAM)  
EX.ENGG.DEMS/KBZ,MCD)

Municipal Corporation of Delhi  
Office of the Executive Engineer (DEMS)  
(Karol Bagh Zone)  
Nigam Bhawan, D.B.Gupta Road,  
Anand Parbat, Karol Bagh, New Delhi - 110 005

No. EE(DEMS)/KBZ/2023-24/ 52

Dt.: 28/08/2023

1. Director,  
M/s Metro Waste Handling Pvt. Ltd.,  
8551/2, Roshanara Road, Delhi-110007.
2. Director,  
M/s Metro Waste Handling Pvt. Ltd.,  
8644 & 8669, Roshanara Road, Delhi-110007.

Subject :- Closing of dhalao located at Military Road, Bapa Nagar, Karol Bagh  
Reference:- Orders of Hon'ble National Green Tribunal in O.A. No. 267/2020  
dt. 07.04.2023 and O.A. No. 92/2023 dt. 14.07.2023.

As per orders of Hon'ble National Green Tribunal in O.A.No. 267/2020 dt. 07.04.2023 and O.A. No. 92/2023 dt. 14.07.2023 in the matter of Anubhav V/s North Delhi Municipal Corporation and Neel Mani V/s Municipal Corporation of Delhi respectively wherein it is directed that the dhalao system currently in use in Delhi needs to be compliant with the said rules and directed to file a status report within four weeks. Accordingly, the inspection of dhalao located at Military Road, Bapa Nagar side, Karol Bagh was inspected along with DPCC officers and it was found that till date the dhalao is in running condition.

You are directed to close the dhalao located at Military Road, Bapa Nagar side, Karol Bagh immediately under intimation to this office so that the status report may be filed before Hon'ble National Green Tribunal in the next date of hearing.

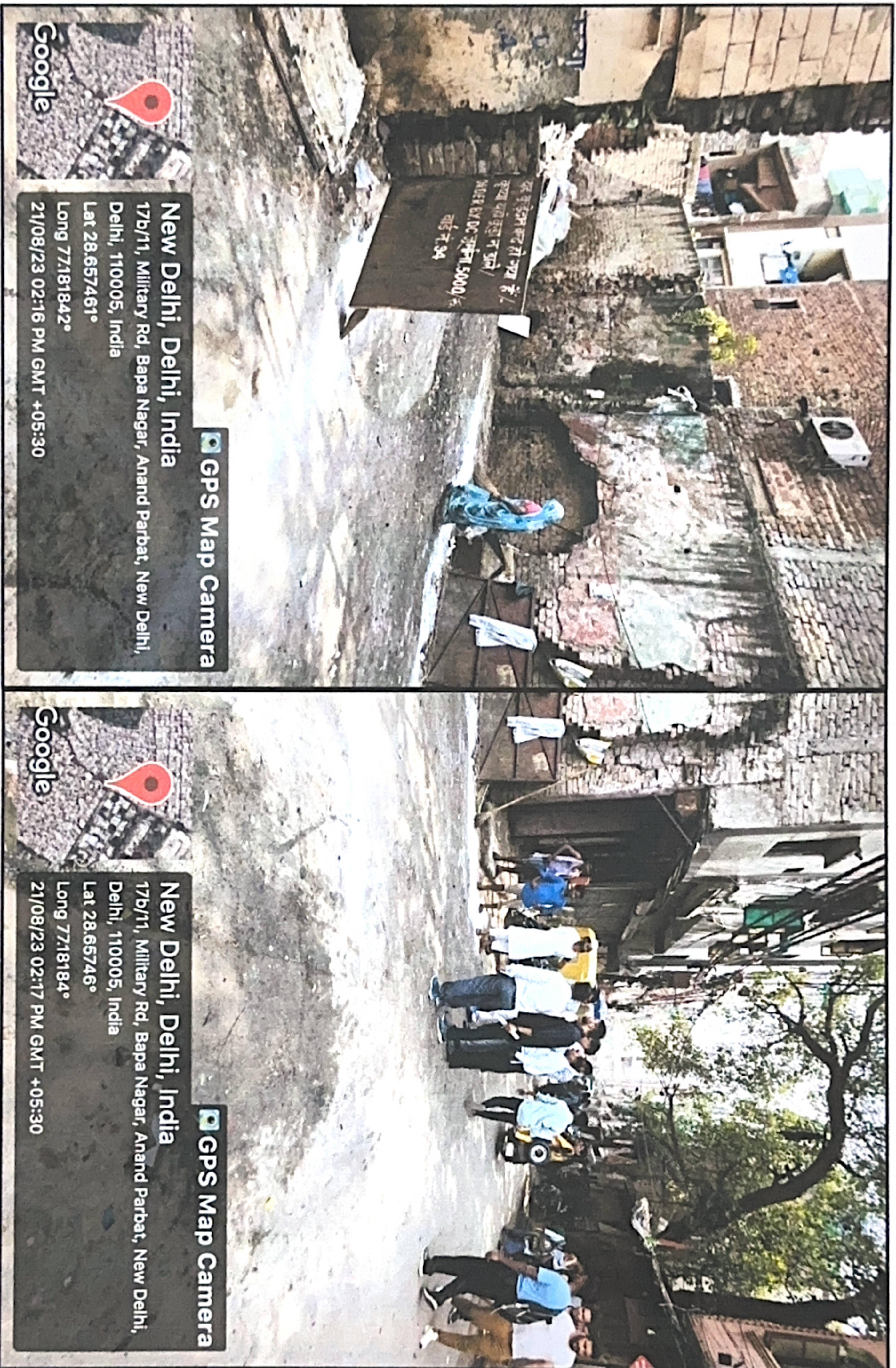


Executive Engineer (DEMS)  
(Karol Bagh Zone)

ANNEXURE - R-2



Photographs captured during the Inspection of Joint Inspection comprising of DPCC & Municipal Corporation of Delhi (MCD) in respect of Dhalaos located at Military Road, Bapa Nagar Side, Karol Bagh on 21.08.2023



Photographs captured during the Inspection comprising of DPCC & Municipal Corporation of Delhi (MCD) in respect of Dhalaos located at Military Road, Bapa Nagar Side, Karol Bagh on 21.08.2023